

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **22.09.2026** (TUESDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note:

1. Mention will be permitted only after notice (written or oral) to the other side.
2. Mentioning by Counsels/Parties appearing through Virtual Mode will be taken up only after the conclusion of physical mentioning in the open Court. Further, the Counsels /Parties mentioning through Virtual Mode are invariably required to post the details in the chat box.
3. Senior Advocates are requested to refrain from mentioning matters, as it may be inappropriate to the status they hold.
4. To avoid interruptions during hearing and to provide optimum convenience to the Bench in granting opportunity to all the counsels/parties, those who appear by Virtual Mode are required to use "Raise Hand" option on Cisco WebEx. If this instruction is not obeyed, the Court Master will 'MUTE' the audio

For Settlement / Argument

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 51/2022	J. Shobha Lalith, Proprietrix, Akash Cable Corporation Vs Swan Electric Contracts Company Pvt Ltd	Mr. Sam Jayaraj Houston	Mr. John Wesley Mr. Thomas T Jacob

For Admission (Fresh Cases)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2.	Comp App (AT) (CH) (Ins) No. 453 /2026 For Exemption IA No.1282/2026 For Stay IA No.1283/2026	Boppudi Vemana Vara Prasad, Personal Guarantor to Virgo Realtors Pvt Ltd and Virgo Properties Pvt Ltd Vs Phoenix ARC Pvt Ltd & 2 Ors.	Mr. P.C. Harikumar	Ms. Aishwarya S Nathan For Caveator
3.	Comp App (AT) (CH) (Ins) No. 454/2026 For Exemption IA No. 1284/2026 For Stay IA No. 1285/2026	Shyam Prasad Thikkavarapu, Personal Guarantor to Virgo Realtors Pvt Ltd and Virgo Properties Pvt Ltd Vs Phoenix ARC Pvt Ltd & 2 Ors.	Mr. P.C. Harikumar	Ms. Aishwarya S Nathan For Caveator

4.	Comp App (AT) (CH) (Ins) No. 455/2026 For Stay IA No.1286/2026 For Exemption IA No.1287/2026	Tikkavarapu Radhika, Personal Guarantor to Virgo Realtors Pvt Ltd and Virgo Properties Pvt Ltd Vs Phoenix ARC Pvt Ltd & 2 Ors.	Mr. P.C. Harikumar	Ms. Aishwarya S Nathan For Caveator
5.	Comp App (AT) (CH) (Ins) No. 460/2026 For Condone Delay IA No. 1303/2026	State Bank of India Vs Dr. Jitendra Das Maganti & Anr.	Mr. Pranava charan	
6.	Comp App (AT) (CH) (Ins) No. 484/2026 For Exemption IA No.1376 /2026 For Additional Doc IA No.1377 /2026	Sri Manish Kapoor Vs Surender Devasani, Liquidater of Vikram Structures Pvt Ltd & Anr.	Ms. Deepika Murali	
7.	Comp App (AT) (CH) (Ins) No. 490/2026 For Stay IA No.1390/2026	Karnataka State Cooperative Apex Bank Ltd Vs Ramesh L Jarkiholi & Anr	Mr. A S Vishwajith	
8.	Comp App (AT) (CH) (Ins) No. 491/2026 For Stay IA No.1391/2026	Karnataka State Cooperative Apex Bank Ltd Vs Shankar A Povade & Anr.	Mr. A S Vishwajith	
9.	Comp App (AT) (CH) (Ins) No. 492/2026 For Stay IA No.1392/2026	Karnataka State Cooperative Apex Bank Ltd Vs Vasant V Patil & Anr.	Mr. A S Vishwajith	

For Hearing (Part Heard)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
10.	Comp App (AT) (CH) (Ins) No. 338/2025 For Stay IA No. 1024/2025 (Part Heard)	Jasmine Varghese Vs Tata Capital Ltd & Anr. WITH	Mr. Ratheesh NA	Mr. Chandapillai Abraham R1
11.	Comp App (AT) (CH) (Ins) No. 340/2025 For Stay IA No. 1028/2025 (Part Heard)	Jossan Varghese Vs Tata Capital Ltd & Anr. WITH	Mr. Ratheesh NA	Mr. Chandapillai Abraham R1
12.	Comp App (AT) (CH) (Ins) No. 341/2025 For Stay IA No. 1029/2025 (Part Heard)	Joby Varghese Vs Tata Capital Ltd & Anr. WITH	Mr. Ratheesh NA	Mr. Chandapillai Abraham R1
13.	Comp App (AT) (CH) (Ins) No. 342/2025 For Stay IA No. 1030/2025 (Part Heard)	Bobby Abraham Vs Tata Capital Ltd & Anr	Mr. Ratheesh NA	Mr. Chandapillai Abraham R1

For Orders

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
14.	IA No. 1416/2026 (For Substitution) IA No. 1290/2026 (For Direction) in Comp App (AT) (CH) (Ins) No. 495/2025 For Stay IA No. 1400/2025	Union Bank of India Vs Canara Bank & Anr.	Mr. C Edser Raj	Mr. ML Ganesh R1 Mr. Maharshi Viswaraj R2
15.	IA No. 799/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 282/2026 For Stay IA No. 798/2026	Kobo Biotech Ltd., Rep by its RP, Namrata Amol Randeri Vs The Deputy State Tax Officer & Anr.	Ms. MS Mano Ranjani	Mr. Anwesh Reddy Paduri R1, R2
16.	Comp App (AT) (CH) (Ins) No. 369/2026 For Stay IA No. 1049/2026 (Interim Order)	Amandeep Singh Bhatia Vs The Assistant General Manager, State Bank of India & Anr. WITH	Mr. R Bharadwajarama Subramaniam	Mr. ML Ganesh R1
17.	Comp App (AT) (CH) (Ins) No. 442/2026 For Stay IA No. 1255/2026	Kulwant Singh Bhatia Vs The Assistant General Manager, State Bank of India & Anr. WITH	Mr. R Bharadwajarama Subramaniam	Mr. ML Ganesh R1
18.	Comp App (AT) (CH) (Ins) No. 461/2026 For Stay IA No. 1304/2026	Ishpal Kaur Bhatia Vs The Assistant General Manager, State Bank of India & Anr. WITH	Mr. R Bharadwajarama Subramaniam	Mr. ML Ganesh R1
19.	Comp App (AT) (CH) (Ins) No. 462/2026 For Stay IA No. 1305/2026	Gurvinder Singh Bhatia Vs The Assistant General Manager, State Bank of India & Anr. WITH	Mr. R Bharadwajarama Subramaniam	Mr. ML Ganesh R1
20.	Comp App (AT) (CH) (Ins) No. 464/2026 For Stay IA No. 1309/2026	Gurvinder Kaur Bhatia Vs The Assistant General Manager, State Bank of India & Anr. WITH	Mr. R Bharadwajarama Subramaniam	Mr. ML Ganesh R1

21.	Comp App (AT) (CH) (Ins) No. 467/2026 For Condone Delay IA No. 1318/2026 For Stay IA No. 1319/2026	Veena Bhatia Vs The Assistant General Manager, State Bank of India & Anr. WITH	Mr. R Bharadwajarama Subramaniam	Mr. ML Ganesh R1
22.	Comp App (AT) (CH) (Ins) No. 468/2026 For Stay IA No. 1320/2026	Manjeet Singh Bhatia Vs The Assistant General Manager, State Bank of India & Anr. WITH	Mr. R Bharadwajarama Subramaniam	Mr. ML Ganesh R1
23.	Comp App (AT) (CH) (Ins) No. 469/2026 For Stay IA No. 1321/2026	Surinder Singh Bhatia Vs The Assistant General Manager, State Bank of India & Anr. WITH	Mr. R Bharadwajarama Subramaniam	Mr. ML Ganesh R1
24.	Comp App (AT) (CH) (Ins) No. 474/2026 For Stay IA No. 1341/2026	Inderjeet Singh Bhatia Vs The Assistant General Manager, State Bank of India & Anr.	Mr. R Bharadwajarama Subramaniam	Mr. ML Ganesh R1
25.	Comp App (AT) (CH) (Ins) No. 370/2026 For Stay IA No. 1050/2026 For Urgent Hearing IA No. 1052/2026	MS Ravi Prasad Suspended Director / Member of the Suspended Board of Directors and shareholder of Divya Infra Properties Pvt Ltd Vs Venkataswamappa Raghu, SRA of Divya Infra Properties Pvt Ltd & 4 Ors.	Mr. Murugesh Ramiah	
26.	IA No. 1184/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 416/2026 For Exemption IA No. 1183/2026 For Stay IA No. 1185/2026	Concentrix Daksh Services India Pvt Ltd & 9 Ors. Vs Compal Electronics India Pvt Ltd & 2 Ors.	Mr. Mayan H Jain	Mr. Ujjawal Singh Katiyar-R1

Admission - Notice Ordered

A.With Interim Order				
S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
27.	Comp App (AT) (CH) (Ins) No. 356/2026 For Stay IA No. 995/2026	Rohit Rabindranath Suspended Director Alectrona Energy Pvt Ltd & Anr. Vs Radhakrishnan Dharmarajan, Liquidator, Alectrona Energy Pvt Ltd & Anr.	Mr. R Bharadwajarama subramaniam	Mr. T Ravichandran - R1

B. Without Interim Order				
S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
28.	Comp App (AT) (CH) (Ins) No. 343/2025	St Gregorios Medical Mission Hospital Vs Frontier Lifeline Pvt Ltd (FLPL) & Anr.	Mr. Shinu J Pillai	
29.	Comp App (AT) (CH) No. 31/2026 For Direction IA No. 357, 361 & 362/2026 For Additional Docs. IA No. 358/2026 For Stay IA No. 359 & 363/2026 For Exemption IA No. 360/2026	Kolli Siva Naga Murali Vs Murali Krishna Agro Farms & Estates Pvt Ltd & 5 Ors.	Mr. Ganga Anil Kumar, PCS	
30.	Comp App (AT) (CH) (Ins) No. 314/2026 For Exemption IA No. 904 & 905/2026 For Stay IA No. 906/2026	Canopy Classic Welfare Association Vs Canopy Estates Pvt Ltd through RP, Girish Kambadaraya	Mr. Suresh Pandurangan	

Old Cases

(Requests for adjournment will not be entertained)

Without Interim Order				
S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
31.	TA (AT) No. 214/2021 (Comp App (AT) (Ins) No. 1446/2019)	MB Power (Madhya Pradesh) Ltd Vs Anuradha Bisani, Liquidator of Lanco Infratech Ltd.	Ms. Varsha Banerjee	Ms. Anuradha Bisani, Liquidator
32.	TA (AT) No. 245/2021 (Comp App (AT) (Ins) No. 767/2020 For Exemption IA No. 2055/2020)	Stressed Assets Stabilisation Fund SASF Vs Punjab National Bank & 13 Ors	Mr. Sidhartha Barua	Mr. Rohit Anand Das R1 R3 R6-R8, R11-R12 Mr. T Ravichandran R2
33.	Comp App (AT) (CH) (Ins) No.169/2021	Metal India & 11 Ors Vs V Mahesh – Liquidator of Nagarjuna Oil Corporation Ltd& Anr	Mr. Kairav Anil Trivedi	Mr. S. Satish- R1 Mr. P Raj Kumar Jhabakh-R2
34.	Comp App (AT) (CH) (Ins) No. 199/2021	Flinta Real Estate LLP Vs NHDPL South Pvt Ltd WITH	Mr. Udayarkar Rangarajan	Mr. G Kalyan Jhabakh

35.	Comp App (AT) (CH) (Ins) No. 201/2021	Flinta Real Estate LLP Vs NEL Holdings South Ltd	Mr. Udayarkar Rangarajan	Mr. G Kalyan Jhabakh
36.	Comp App (AT) (CH) No. 55/2022 For Stay IA No. 627/2022 For Interim Injunction IA No. 628 & 629/2022 For Direction IA No. 630/2022	Najma Meeran & 3 Ors Vs GMP Properties Pvt Ltd & 5 Ors.	Mr. Thriyambak J Kannan	Mr. Arun C Mohan R1 R3 R4 R6 Mr. B Dhanraj- R2 M/s Gupta & Ravi-R5
37.	Comp App (AT) (CH) (Ins) No. 68/2023 To Dispense with IA No. 249/2023	Kamal Babbar Vs KN Rajkumar Suspended Director of Corporate Debtor & 10 Ors	Ms. Rubina Q	Mr. CV Shailandhran R3 - R6 Mr. Sandeep Kumar Ambalavanan R9 R11
38.	Comp App (AT) (CH) (Ins) No. 465/2023 For Stay IA No. 1451/2023	Rajagiri Campus Court Home Buyers Welfare Association Vs Rajendran R, RP of Asten Realtors Pvt Ltd & 2 Ors. WITH	Mr. Avinash Krishnan Ravi	Mr. Vinod PV- R1 Mr. Saurabh Nikalje R2
39.	Comp App (AT) (CH) (Ins) No. 48/2024 For Stay IA No. 144/2024	Rajendran PR, RP of Asten Realtors Pvt Ltd Vs Piramal Capital & Housing Finance Ltd. WITH	Mr. Vinod PV	Mr. Saurabh Nikalje
40.	Comp App (AT) (CH) (Ins) No. 391/2024 For Stay IA No. 1066/2024	Piramal Capital and Housing Finance Ltd Vs Rajendran PR & Anr WITH	Mr. VV Sivakumar	Mr. Pranava Charan R1 Mr. Krishnamohan K R2
41.	Comp App (AT) (CH) (Ins) No. 399/2024	Piramal Trusteeship Services Pvt Ltd Vs Kakanatil Abdul Rahiman Siraj Mather WITH	Mr. VV Sivakumar	Mr. Pradeep Joy
42.	Comp App (AT) (CH) (Ins) No. 393/2024 For Stay IA No. 1070/2024	Piramal Capital and Housing Finance Ltd. Vs Rajendran P R & Anr. WITH	Mr. VV Sivakumar	Mr. Vindod PV- R1 Mr. Avinash Krishnan Ravi- R2
43.	Comp App (AT) (CH) (Ins) No. 420/2024 For Exemption IA No. 1143/2024	Piramal Trusteeship Services Pvt Ltd Vs Kakkanattil Ibrahimkutty Mohammed Raffi Mather	Mr. VV Sivakumar	Mr. Pradeep Joy

For Hearing

A. With Interim Order				
S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
44.	Comp App (AT) (CH) (Ins) No. 99/2025 For Stay IA No. 272/2025 For Additional Docs IA No. 273/2025 For Urgent Hearing IA No. 952/2026	G Shankar Personal Guarantor of Peekay Mediequip Ltd Vs Piramal Capital & Housing Finance Ltd	Mr. BSV Prakash Kumar	Mr. Vikram Wadehra
B. Without Interim Order				
45.	Comp App (AT) (CH) No. 03/2024	Laila Babu & Anr. Vs Dr.PK Abraham& 5 Ors	Ms. Karthika Jinan Mr. Vinay Mathew Joseph	Mr. Babu Cherukara R1, R2 Mr. Philip Mathew R3- R5
46.	Comp App (AT) (CH) No. 71/2024 For Stay IA No. 1080/2024 For Exemption IA No. 1081/2024 For Interim relief IA No. 1082/2024	Dr. Madhukar G Angur Vs Abhay Govind Chebbi & 21 Ors.	Ms. Ashima Mandla	Ms. Vandana PL R1 R3 R4 R5 R6 Mr. Cyril Prasad Pais R2 R13 R22 Mr. Chandramouli Prabhakar- R10 R20
47.	Comp App (AT) (CH) (Ins) No. 152/2025 For Additional Docs IA No. 1659/2025	Methuku Srinivas Suspended Director of Buoyant Technology Constellations Pvt Ltd Vs Total Solutions Intec Pvt Ltd & 3 Ors.	Mr. Chandramouli Prabhakar	Mr. Adith Jahgirdar R2
48.	Comp App (AT) (CH) (Ins) No. 229/2025 For Additional Docs IA No. 652/2025 To dispense with IA No. 655/2025	Atchut Institute of Excellence Vs LEO Meridian Infrastructure Projects & Hotels Ltd.	Mr. Ambili Menon	Mr. Edward James
49.	Comp App (AT) (CH) (Ins) No. 466/2025 For Stay IA No. 1326/2025	T Johnson & 2 Ors. Vs R. Venkatakrishnan Liquidator of the Corporate Debtor, St. John Freight Systems Ltd	Mr. K Pawan Jhabakh	Mr. TK Bhaskar
50.	Comp App (AT) (CH) (Ins) No. 40/2026 For Stay IA No. 100/2026 For Additional Docs. IA No. 942/2026	R Sadasivan Liquidator of Surana Industries Ltd (In Liquidation) Vs Ritesh Rai Suspended Director, RKKR Steels Pvt Ltd & Anr	Mr. J Manivannan	Mr. Kailash Ramanathan R1 Mr Ravi Rajagopalan R2

51.	Comp App (AT) (CH) (Ins) No. 48/2026 For Additional Docs IA No. 116/2026	Piramal Finance Ltd & Anr. Vs Atria Brindavan Power Pvt Ltd	Mr. Edward James	Mr. Vigneshwar Elango R1 Mr. Ravi Rajagopalan R2
52.	Comp App (AT) (CH) (Ins) No. 86/2026 For Stay IA No. 240/2026 For Exemption IA No. 242/2026 For Direction IA No. 800/2026	Raja Sekhara Rao Narayanam, Suspended Director, Ananda Bharathi Fertilizers (India) Pvt Ltd Vs Medarametla Srinivasa Mano Ranjani, Liquidator, Ananda Bharathi Fertilizers (India) Pvt Ltd & 2 Ors	Mr. Lokireddy Madhavalatha	Mr. ML Ganesh R2
53.	Comp App (AT) (CH) (Ins) No. 114/2026 For Stay IA No. 354/2026 To dispense with IA No. 355/2026	P. Krishna Reddy Vs LGCL Urban Homes (India) LLP, Rep by its RP, Ramanathan Bhuvaneshwari & 3 Ors	Dr. M Sathya Kumar	Mr. T Ravichandran R2 Mr. Ravi Rajagopalan R4
54.	Comp App (AT) (CH) (Ins) No. 143/2026 For Exemption IA No. 436/2026	Vinay Goyal Vs Her Seung Hwi Suspended Director of You Seung Sa India Construction Pvt Ltd & 8 Ors.	Mr. Ramneek K Mann	
55.	Comp App (AT) (CH) (Ins) No. 165/2026 For Stay IA No. 484/2026 For Exemption IA No. 485 & 486/2026	Srinivas Raju Gottumukkal Vs State Bank of India & 2 Ors. WITH	Ms. Nidhi Mohan Parashar	Mr. VVSN Raju R1
56.	Comp App (AT) (CH) (Ins) No. 166/2026 For Stay IA No. 488/2026 For Exemption IA No. 489 & 490/2026	YS Chowdhary Vs State Bank of India & 2 Ors.	Ms. Nidhi Mohan Parashar	Mr. VVSN Raju R1

02.00 PM

For Hearing

With Interim Order				
S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
57.	Comp App (AT) (CH) (Ins) No. 520/2025 For Stay IA No. 1463/2025 For Exemption IA No. 1464/2025 For Additional Docs IA No. 1465/2025	Sastri Venkat Ramani Suspended Director and Shareholder of Sterling Developers Pvt Ltd & Anr. Vs Jai Corp Ltd & 2 Ors	Mr. Pawan Jhabakh	Mr. Gautam S Raman

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. P Karthick Sharma (044-28880500),
or through email on e-mail ID: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com

Copy to:

By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in